

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 138 & 139 of 2012

Dated : 12th September, 2013

In the matter of:

**Reliance Infrastructure Ltd.
Versus**

....Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on **23.09.2013.**

COURT MASTER